

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:31  
ANSWERED ON:08.08.2012  
PILFERAGE OF COAL  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited proposes to appoint consultant to help to check pilferage of coal at its mines in West Bengal and Jharkhand.
- (b) if so, the details thereof;
- (c) whether in the absence of consultant CIL has not taken steps to check pilferage/theft of coal from its mines across the country; (
- (d) if so, the reasons therefor; and
- (e) to what extent the appointment of consultant to check Pilferage of coal from its mines are going to help CIL?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): There is no such proposal to appoint consultant by Coal India Ltd. (CIL) to help to check pilferage of coal in its mines in West Bengal and Jharkhand.
- (b): Does not arise in view of reply to (a) above.
- (c) & (d): Pilferage and theft of coal is a law & order problem and it is the primary responsibility of the State/District Administration to take necessary deterrent action to stop/curb theft/pilferage of coal. However, the following steps have already been taken by CIL and its subsidiaries to prevent/control theft and pilferage of coal :-
  - (i) Check Posts have been established at the vulnerable points.
  - (ii) Fencing, lighting arrangements and deployment of armed guard round the clock has been done around the coal dumping yard.
  - (iii) Regular patrolling is conducted in and around the mine including OB dumps.
  - (iv) Armed Guards have been deployed at Railway sidings.
  - (v) Inter-action and liaison with District officials at regular intervals and holding meeting with District Administration, every month.
  - (vi) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
  - (vii) Regular FIRs are lodged by the Management of the collieries and CISF with local Thana against the pilferage/theft of coal. A close watch on the activities of criminals is being done by CISF.
  - (viii) Management has been taking action for filling/dozing/sealing/ blasting of the old/abandoned exposed coalfaces in phased manner.
- (e) : Does not arise in view of reply to (a) above.